



## HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Un-Starred Questions

**28 December, 2022**

----

Total Question - 30

----

### The Details of Sterilization of Stray Dogs

**81 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Urban Local Bodies Minister be pleased to state:-

- a) the number of stray dogs sterilized by the Government during the year 2014 to 30 October, 2022 in the State togetherwith the amount incurred thereon alongwith the district wise details thereof;
- b) whether it is a fact that a Committee was to be constituted by the Government in accordance with the Animal Birth Control (Dogs) Rule, 2001 before the sterilization of stray dogs; if so, the date on which the said Committee has been constituted togetherwith the details of its members alongwith the district wise details thereof;
- c) the name of the officers who have signed the file of sterilization during the abovesaid period togetherwith the name of the officers who have signed on the file of payment for sterilization alongwith the district wise details thereof; and
- d) whether any irregularities have been found by the Government in any district during the abovesaid period in regard to the sterilization of dogs; if so,

the action taken by the Government in this regard togetherwith the district wise details thereof?

-----

#### **To Connect National Highway 44**

**82 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to connect National Highway 44 Delhi leading to Agra with Sohna via Ballabgarh, village Pali and Dhauj; if so, the time by which the abovesaid proposal is likely to be materialized?

-----

#### **To Check the release of Dirty Water in Gaunchi Drain**

**83 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to renovate the Gaunchi drain and to check the release of dirty water in the abovesaid drain togetherwith the time by which the abovesaid proposal is likely to be materialized; and

b) whether it is a fact that the garbage is being dumped on the road adjacent to Gaunchi drain alongside the Mujesar cremation ground and the said road has been closed for transportation; if so, the time by which the said road is likely to be opened for transportation togetherwith the extent of amount incurred by the Government for the construction of abovesaid road?

-----

#### **Details Regarding New Tehsils, Sub-Tehsils and Sub-Divisions**

**84 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Deputy Chief Minister be pleased to state:-

a) the number of new tehsils/sub-tehsils/sub-divisions declared by the Government in State from the year 2019 to 2022 togetherwith the districts in

which new tehsils/sub-tehsils/ sub-divisions are likely to be declared by the Government alongwith the details thereof; and

b) the action taken by the Government on my proposal of developing new tehsil/sub-division in Faridabad NIT Assembly Consitituecy togetherwith the details thereof?

-----

### **Reservation to Women of Other States**

**85 Sh. KULDEEP VATS (Badli):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the women belonging to SCs and BCs of nearby States are not being given the benefit of reservation or any Government Scheme by the Government after getting married in Haryana whereas their different certificates like caste, residence, aadhar card and family ID are being issued by the State Government; if so, the reasons thereof; and

b) whether there is any proposal under consideration of the Government to give the benefit of reservation to the abovesaid women togetherwith the details thereof?

-----

### **Illigal Mining of Sand**

**86 Sh. KULDEEP VATS (Badli):**

Will the Mines and Geology Minister be pleased to state:-

a) whether it is a fact that the illegal mining of sand is being operated on the panchayat land of villages Goela Kalan, Silana and Ukhal Chana (Kot); and

b) if so, the steps taken or likely to be taken by the Government to check the said illegal mining togetherwith the details thereof?

-----

### **To Construct the Roads**

**87 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the roads of Sector 6,7,8 and 9 in Jind City are in bad condition; and

b) if so, the time by which the said roads are likely to be repaired/constructed?

----

### **To Construct New Office Building of MC**

**88 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to construct new office building for the Kalka Municipal Council; if so, the time by which it is likely to be constructed togetherwith the location thereof?

----

### **To Appoint the Yoga Teachers**

**89 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Minister of State for Sports and Youth Affairs be pleased to state whether it is a fact that Yoga teachers have not been appointed by the Government in the gymnasiums constructed in the Kalka Assembly Constituency so far; if so, the reasons for delay togetherwith the time by which the Yoga teachers are likely to be appointed in the abovesaid Gymnasiums?

----

### **To Make the Waste Management Plants Functional**

**90 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Development and Panchayats Minister be pleased to state whether it is a fact that Waste Management Plants constructed in village Tirlokpur, Khairwali-Parwala and Bhrali in Raipur Rani block have not been made functional so far; if so, the reasons therefor togetherwith the time by which

these are likely to made functional?

-----

### **To Provide Dumping Ground for Waste Material**

**91 Sh. PARDEEP CHAUDHRY (Kalka):**

Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to provide dumping ground for dumping of waste material of the Kalka Municipal Council; if so, the details thereof?

-----

### **Education to Disabled Children**

**92 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Education Minister be pleased to state:-

- a) whether it is a fact that the education system is not accessible to disabled students in State and the children with mild to moderate disabilities are usually excluded from education; and
- b) if so, the steps taken by the Government to make schools accessible and train teachers for disabled students during the last five years in State togetherwith the budget allocated by the Government for the same?

-----

### **To Provide Basic Facilities in Schools**

**93 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Education Minister be pleased to state:-

- a) the total number of Government schools in District Gurugram and in State, that does not have adequate drinking water and sanitation facilities as on date togetherwith the details thereof;
- b) whether any time-bound targets have been set by the Government to provide drinking water and sanitation facilities in all the abovesaid schools; and

c) if so, the details thereof togetherwith the funds earmarked by the Government for the abovesaid purpose?

----

#### **To Link the E-Shram Cards**

**94 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Minister of State for Labour and Employment be pleased to state whether there is any proposal under consideration of the Government to link the e-Shram cards with other cards such as ‘One Nation One Ration’ card to make delivery of benefits to workers more efficient in State; if so, the details thereof and if not, the reasons therefor?

----

#### **To Follow Child Safety Norms**

**95 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Education Minister be pleased to state whether the Government has formulated any rules for those schools which are not following the Child Safety Norms in the State; if so, the details thereof?

----

#### **Procurement in Barara Municipal Committee**

**96 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Urban Local Bodies Minister be pleased to state whether the procurement done by the Municipal Committee Barara on quotation basis (of Rs. One lac and above) and by splitting of work during the last three years is as per the rules and guidelines laid down by the Government; if not, the action taken or likely to be taken by the Government against the delinquents?

----

#### **To Make the Roads Free from Homeless/Separated Cattles**

**97 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Development and Panchayats Minister be pleased to state the action taken by the Government to make the roads of State free from homeless/separated cattles togetherwith the time by which the abovesaid

work is likely to be completed?

-----

### **Pending Cases Against Officers**

**98 Sh. VARUN CHAUDHRY (Mullana ):**

Will the Chief Minister be pleased to state the details of the cases wherein disciplinary action is pending against officers in the Chief Secretary office alongwith name of officers and date of pendency?

-----

### **To Construct Indoor Stadium**

**99 Sh. DEEPAK MANGLA (Palwal):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the fully air conditioned Indoor Stadium in Netaji Subhash Chandra Bose Stadium of Palwal is under construction as per the Hon'ble Chief Minister's Announcement code no. 11176 for which an estimate vide letter no. 59969 dated 29.04.2020 was sent by the Chief Engineer, PWD (B & R) Department, Haryana to the Principal Secretary to Government Haryana, Sports and Youth Affairs Department; and

b) if so, the time by which the abovesaid stadium is likely to be constructed togetherwith the details thereof?

-----

### **To Lay Down Drinking Water Supply Pipe Lines**

**100 Sh. DEEPAK MANGLA (Palwal):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the drinking water supply pipe lines have been laid approximately 10-12 feet deep in the colonies i.e. Shekhpura colony, Jhabar Nagar colony, Shyam Nagar colony, Dev Nagar Colony and Tuhiram Colony of Palwal city due to which the repair work could not be performed at the time of leakage and people are compelled to drink the contaminated water; and

b) if so, whether there is any proposal under consideration of the

Government to lay down new pipeline in the abovesaid colonies togetherwith the details thereof?

-----

### **To Repair the Sewerage Line**

**101 Sh. DEEPAK MANGLA (Palwal):**

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the sewerage line from Committee chowk to Minar gate of Palwal city has been damaged from many places; and
- b) if so, the action taken by the Government to repair the abovesaid sewerage line?

-----

### **To Execute Works Through Palwal Public Health Division**

**102 Sh. DEEPAK MANGLA (Palwal):**

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the work of installing new tubewells and transformers in Palwal Assembly Constituency is being executed by mechanical division, Rewari(GWI) and the said works are not being performed in time; and
- b) if so, whether there is any proposal under consideration of the Government to execute the abovesaid works by the Public Health Division of Palwal?

-----

### **The Details of Safai Karamcharies and Chowkidars**

**103 Sh. GHANSHYAM SARAF (Bhiwani):**

Will the Chief Minister be pleased to state the details of Safai Karamcharies and Chowkidars appointed in the Chaudhary Bansi Lal park, B.D Gupta park



and Thakur Bir Singh park of the Bhiwani city under the Horticulture division of HSVP?

-----

### **To Complete the Construction Works**

**104 Sh. GHANSHYAM SARAF (Bhiwani):**

Will the Chief Minister be pleased to state the time by which the construction works of Gymkhana Club, Huda Bhawan and Old Age Home are likely to be completed in Bhiwani?

-----

### **To Construct the Road**

**105 Sh. GHANSHYAM SARAF (Bhiwani):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct the road from village Dhani Janga to Jharwai in District Bhiwani; if so, the time by which the said road is likely to be constructed?

-----

### **To Construct the Four-lane Road**

**106 Sh. GHANSHYAM SARAF (Bhiwani):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct the four lane road from Meham gate of Bhiwani to Air strip (Hawai patti) at Chang; if so, the time by which it is likely to be constructed?

-----

### **Problems Related to Sewage System and Drinking Water**

**107 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that there are great problems of chocked sewage system, mismanagement of drainage of contaminated water and supply of contaminated drinking water in Dadri city; and

b) if so, whether there is any proposal under consideration of the

Government to solve the abovesaid problems permanently togetherwith the details thereof?

-----

### **To Provide Financial Assistance for Pucca House**

**108 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Development and Panchayats Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to provide financial assistance to the needy people in rural areas of district Dadri for constructing pucca house; and

b) if so, the time by which the abovesaid financial assistance is likely to be provided by the Government?

-----

### **To Meet the Shortage of 25 KV Transformers**

**109 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Power Minister be pleased to state:-

a) whether it is a fact that there is shortage of 25 KV transformers for the fields of Dadri Assembly Constituency since long time; and

b) if so, the reasons therefor togetherwith the time by which the said shortage is likely to be met out by the Government?

-----

### **To Make Villages Lal Dora Free**

**110 Smt. NAINA SINGH CHAUTALA (Badhra):**

Will the Development & Panchayats Minister be pleased to state the steps are being taken by the Government to remove the short comings occurred during the scheme of making villages Mai Kalan and Todi of Badhra Assembly Constituency Lal Dora free togetherwith the details thereof?

-----

Chandigarh.

Dated: The 28th December, 2022.

R.K. Nandal,  
Secretary.